

Late Duty Allowances to Government Employees

167. **Shri Ram Garib:** Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that a late duty allowance is permissible to Government servants who put in extra hours of duty after completing the normal hours of duty;

(b) if so, whether Government have provided or propose to provide similar concession for those who are called upon to put in extra hours of work in the morning before the commencement of their normal hours of work;

(c) if not, what are the reasons for not allowing a similar concession in such cases; and

(d) what concessions are allowed in cases where a person has to put in extra hours of duty both in the morning and evening?

The Minister of Finance (Shri Morarji Desai): (a). Yes, Sir. However, this allowance is restricted to the non-gazetted and Class IV staff working in the Secretariat and Attached Offices of the Government of India and in the offices of Union Public Service Commission, Supreme Court of India, and the Election Commission only.

(b). The Government have allowed this concession in the case of those who are called upon to put in extra hours of work in the morning also.

(c). Does not arise.

(d). The late duty allowance at the following rates is allowed:—

| | Non-gazetted staff Rs. | Class IV staff Rs. |
|---|------------------------|--------------------|
| For exceeding 9 hours of continuous duty | 1 | 0.75 |
| For exceeding 11 hours of continuous duty | 2 | 1.00 |
| For exceeding 13 hours continuous duty | 3 | 1.25 |

Photographs of Voters

168. { **Shri S. M. Banerjee:**
Shri Panigrahi:

Will the Minister of **Law** be pleased to refer to the reply given to Starred Question No. 828 on the 27th August, 1959 and state:

(a) whether all the voters in the South West constituency in Calcutta have been photographed in connection with the coming bye-elections to Lok Sabha;

(b) if not, by what date photographs will be completed; and

(c) when this bye-election is likely to be held?

The Deputy Minister of Law (Shri R. M. Hajarnavis): (a) No, Sir. About one-third of the voters in the Calcutta South West Parliamentary constituency have so far been photographed.

(b) The work of taking photographs and issuing identity cards to voters is expected to be completed by the middle of January, 1960.

(c) The bye-election will be held immediately thereafter, in February or March, 1960.

Discharge of Personnel

169. **Shri Vajpayee:** Will the Minister of **Defence** be pleased to state:

(a) whether it is a fact that more than three hundred people have been discharged from 124 Inf Bn TA New Delhi;

(b) if so, the reasons therefore;

(c) whether Government have received complaints of harassment and maltreatment against the Commanding Officer; and

(d) the action taken thereon, if any?